GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA

UNSTARRED OUESTION NO. 3163

ANSWERED ON 28.03.2023

SOLAR ENERGY SCHEME

3163. SHRI K.R.N. RAJESHKUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government proposes to provide electricity in each household of every village of the country through solar energy scheme;
- (b) if so, the details thereof, State-wise including Tamil Nadu;
- (c) whether any norms have been framed under the scheme to provide solar energy in the fields;
- (d) if so, the details thereof; and
- (e) the names of companies through which the said scheme is being implemented In Tamil Nadu?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) to (e) Presently, there is no proposal for providing electricity through solar energy to each house of every village in the country. However Renewable Energy capacity-including solar is being added to the Grid. Govt. are also implementing the Rooftop Solar Programme Phase II and PM-KUSUM Scheme to promote solar energy in houses and farm fields of the country including in the State of Tamil Nadu. Details of these schemes are given in **Annexure**. These schemes are being implemented by state implementing agencies of respective States/UTs. In the State of Tamil Nadu, the Rooftop Solar Programme is being implemented by Tamil Nadu Generation and Distribution Company Limited (TANGEDCO) and for PM-KUSUM Scheme the TANGEDCO, Agriculture Engineering Department, Tamil Nadu and Tamil Nadu Energy Development Agency are implementing Component-A, Component-B and Component-C of the Scheme respectively.

Annexure referred to in reply of part (a) to (e) of the Rajya Sabha unstarred question No. 3163 to be answered on 28.03.2023

Details of major citizen centric schemes for promotion of solar energy

Scheme	Targets/Conditions	Financial Assistance available
a) Rooftop Solar Programme Ph-II	Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition. The Programme is demand driven and open for all citizens of the country for installation of rooftop solar in residential sector as per provisions of implementationguidelines issued for the Programme	 (i) For Residential Sector Central Financial Assistance (CFA) of 40% for capacity up to 3 kWp CFA of 20% for capacity beyond 3 kWp and up to 10 kWp CFA of 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) (ii) For Discoms incentives up to 10% of projectcost of new installations in a year depending upon achievements in capacity addition above baseline.
b) Pradhan Mantri- Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM- KUSUM)	The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of	Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is Rs. 33 Lakh per MW.
	farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.	For Component-B and individual pump solarisation under Component-C:
	Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps in offgrid areas. Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump	CFA of 50% of the benchmark cost or the tender cost, whichever is lower, is provided. In
	Solarisation and (ii) Feeder Level Solarisation. The beneficiaries under Component-B and Component-C could be individual farmer, Water User Associations, Primary Agriculture Credit Societies and Communities/Cluster Based Irrigation Systems.	addition, the respective state/UT has to provide atleast 30% financial support. Balance cost is to be contributed by beneficiary. For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation canbe implemented in CAPEX or RESCO mode.